

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
SOUTH DISTRICT : SAKET COURT COMPLEX : NEW DELHI
MODIFIED DUTY ROSTER FOR THE MONTH OF JULY - 2015

In partial modification of Duty Roster for the month of July-2015 bearing No. 995-1045/CMM/DR/SD/Saket/New Delhi/2015 dated 29/06/2015, it is hereby directed that Ms. Gurmohina Kaur Ld. MM-01 NI Act, South, Saket Court Complex, New Delhi shall work as Duty M.M. today i.e. 27th July, 2015 after lunch in place of Ms. Chetna Singh, Ld. MM-02, South, Saket Court Complex, New Delhi.

Rest of the conditions shall remain unchanged.

Dated :- 27.07.2015


(DR. SAURABH KULSHRESHTHA)
Chief Metropolitan Magistrate (South),
Saket Court Complex, New Delhi

Dated 27/7/15

No. 995-1045/CMM/DR/SD/Saket/New Delhi/ 2015

Copy forwarded for information and necessary action :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through : The District & Sessions Judge, South, Saket Courts Complex, New Delhi)
2. The District & Sessions Judge (Headquarters),/West, Tis Hazari Courts, Delhi.
3. The District & Sessions Judge, South District, Saket Court Complex, New Delhi.
4. The District & Sessions Judge, South-East District, Saket Court Complex, New Delhi.
5. The District & Sessions Judges, Patiala House Court/North, North West (Rohini Courts)/Dwarka Courts/East, North East, Shahdara (KKD Courts) Delhi/New Delhi.
6. The Secretary, DLSA, South District, Saket Court Complex, New Delhi.
7. The C.M.Ms, all Districts Tis Hazari Courts, Patiala House Courts, Rohini Court, Dwarka Court, KKD Court in Delhi/New Delhi.
8. The Concerned M.M.s, Saket Court Complex, New Delhi.
9. The Chief Prosecutor, South District, New Delhi.
10. The D.G. Prison, Tihar Jail, New Delhi.
11. The D.C.P., South District, New Delhi.
12. The In-charge, Website Committee, Central District, Delhi with request for updation of the same on the official website of Delhi District Courts and Saket Court Complex as well.
13. The In-charge, Video-Conference Room, Saket Court Complex, New Delhi.
14. The In-charge Judicial Branch-I & II, South District, Saket Court Complex.
15. The In-charge, Administration Branch-I, II & III, Saket Court Complex, New Delhi.

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30/7/15